DIVISION BENCH **O-137**

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/413(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th April, 2021, 10:30 A.M

Name of the Company	OVERTOP MARKETING PRIVATE LIMITED Vs. VEDIC REALITY PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Corporate Debtor

Ms. Urmila Chakraborty, Advocate
Mr. Santosh Kanodia, Advocate

ORDER

Ms. Urmila Chakraborty along with Mr. Santosh Kanodia, Ld. Counsel for the Corporate Debtor present.

List the matter on 02.07.2021.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)

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